

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 66(ND)14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
24.07.2017**

NAME OF THE COMPANY: Haji Abrar & Anr. V/s. M/s. Al Amir Frozen Foods
Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. S. K. Rungu, Sr. Advocate Mr. Prashant Singh, Advocate Mr. Shivankur Shukla, Advocate		
	For the Respondent (s)	: Mr. Manoj Kumar Garg, Advocate Mr. Siddhartha Patra, Advocate Mr. Achint Gupta, Advocate		

Order

For orders on 28th 07.2017.

— Sd —
(S. K. Mohapatra)
Member (T)

— Sd —
(Ina Malhotra)
Member (J)